

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

24(ND)/2013

In the matter of:

M/s. Jhankar Banquets Pvt. Ltd.

... Applicant

v.

M/s. Vista Hospitality Ltd. & Ors.

...Respondent

SECTION: Under Section 397/398

Order delivered on 23.11.2017

Coram

R.VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN,
HON'BLE MEMBER(TECHNICAL)

For the applicant:
For the respondent:

Mr. Suman Kumar, Adv.
Mr. Virender Ganda, Sr. Adv.
Mr. Rakesh Kumar, Adv.
Ms. Chetna, Adv.

ORDER

Due to paucity of time the matter is adjourned to 22.01.2018.

Sd/-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

Sd/-

(R.VARADHARAJAN)
MEMBER(JUDICIAL)

KCS